Incidents of assault, loot, theft between Bombay and Ahmedabad Stations,

670. PROF. P. G. MAVALANKAR: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that several incidents of assault, loot, theft, etc. by Railway Police and other poeple took place at Stations between Bombay and Ahmedabad on Western Railway during the first six months January to June, 1979;
 - (b) if so, full facts thereof;
- (c) whether any action was taken against the guilty offenders particularly the Railway Police and other Railway employees;
 - (d) if so, what was it;
 - (e) if not, why not; and
- (f) whether Government have taken any concrete remedial steps to ensure passenger and baggage safety and security of the innocent travelling public and if so, what are they?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) to (f). Information is being collected from the Railway Police sources in Maharashtra and Gujrat and will be laid on the Table of the House.

Advertisement painted on D.T.C. Buses

- 671. SHRI ANANT DAVE: Will the Minister of SHIPPING AND TRANS-PORT be pleased to state:
- (a) whether it is a fact that D.T.C. buses plying on roads are confusing the public mind due to the lost identity of their buses on account of advertisement for films etc. painted all through;
- (b) if so, what made the D.T.C. authorities to allow such a change;
- (c) whether it is also a fact that such D.T.C. buses give the impression of belonging to the advertisers; and
- (d) if so, what action is proposed to be taken by Government to stop this unhealthy practice and fix the responsibility on officials who have allowed such a change?

THE MINISTER OF STATE INCHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) No, Sir. Buses covered under advertising on entire exterior carry D.T.C.'s logo and name quite conspicuously and hence question of any confusion in public mind does not arise nor has any such complaint been received from any quarter.

- (b) The new media of advertising has been introduced to step up the earnings of D.T.C. from advertisements.
 - (c) No, Sir.
 - (d) Does not arise.

तिनसुकिया मेल के लिए पटना में बर्थ/सीट का ग्रारक्षण

- 672. श्री मुरेन्द्र झा मुमन : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :
- (क) क्या 155 और 156 तिनसुकिया मेल में ब्रारक्षण के लिये पटना जंकणन पर बर्थी/सीटों का कोई कोटा नहीं रखा गया ;
- (ख) क्या यह सच है कि विहार के संसद सदस्यों को इस अधिक तेज रपतार वार्ली गाड़ी में पटना स्टेशन पर आरक्षण के लिए सीटें उपलब्ध न होने के कारण बहुत असुविधा होती है तथा क्या उन्हें इस बारे में कोई अभ्यावेदन प्राप्त हुआ है; और;
- (ग) क्या इस संबंध में सरकार का कोई प्रबंध करने का विचार है ?

रेल मंत्रालय में राज्य मंत्री (श्री शिष नारायण):
(क) पटना जंकशन को 156 डाउन तिनसुखिय।
मेल में न्यू बोंगाईगांव/तिनसुखिया तक की याता के लिए प्रथम श्रेणी में दो (2), वातानुकूल 2-टायर वाले शयनयान में दो (2) श्रीर दूसरे दर्ज के शयनयान में बारह (12) शायिकाएं ग्रावंटित की गई हैं। लेकिन पटना जंकशन को 155 श्रप तिनसुखिया मेल में कोई कोटा ग्रावंटित नहीं किया गया है।

(ख) घौर (ग). जनवरी से जून, 1979 तक 6 महीने की घर्वाघ में कुल मिलाकर 42 प्रथम श्रेणी घौर 18 दूसरे वर्जे की शायिकाओं की मांग पटना जंकशनस्टेशन पर 155 तिनसुखिया मेल में संसद सदस्यों द्वारा की गई थी। और इस मांग की पूर्ति प्रारंभिक स्टेशन द्वारा कर दी गई थी। सर्वे श्री महेन्द्र मोहन मिश्र और मृत्युन्जय प्रसाद, संसद सदस्यों से जापन प्राप्त हुए थे जिनका यथोचित उत्तर पूर्व रेलवे द्वारा दे दिया गया था। 155 घप तिनसुखिया मेल ही एक ऐसी सुविधाजनक तेज गाड़ी है जो घसम क्षेत्र (पूर्वोन्तर सीमा रेलवे) से याता धारम्भ करने बाले यात्रियों को सुलभ होती है। 155 घप मेल में पटना जंकशन